



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.04.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 10.04.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 325 of 2025 Part Heard	Dinesh Keshawrao Atkare & Anr. Vs. Palak Swapnil Desai, Erstwhile RP of Santoshi Barrier Film India Pvt. Ltd. & Anr.	10.04.2026	14.05.2026
2.	Comp. App. (AT) (Ins) No. 553 of 2025 & I. A. No. 2408 of 2025 Part Heard	Anuj Rana, Majority Shareholder & Director of Neelkantham Systems Pvt. Ltd. Vs. Virendera Prakash Gupta, Proprietor of Virendera Textiles & Anr.	10.04.2026	18.05.2026
3.	Comp. App. (AT) (Ins) No. 1557 of 2023 & I.A. No. 5562 of 2023 (With Defects) Part Heard	Kanwar Raj Bhagat Vs. Gujarat Hydrocarbons and Power SEZ Ltd. & Ors. With	10.04.2026	19.05.2026
4.	Comp. App. (AT) (Ins) No. 1684 of 2023 Part Heard	Assam Company India Ltd. Vs. Gujarat Hydrocarbons and Power SEZ Ltd. & Ors.	10.04.2026	19.05.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar